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MCRC-867-2014

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE

ON THE 16th OF SEPTEMBER, 2025

MISC. CRIMINAL CASE No. 867 of 2014

RASHID KHAN

Versus

SAYANA BANO

.....
Appearance:

Shri Vijay Kumar Agrawal - Advocate for the respondent [R-1].
.....

ORDER

Counsel for the respondent submits that this petition has rendered
infructuous.

Accordingly, this petition is dismissed as having become infructuous.

(MILIND RAMESH PHADKE)
JUDGE